

F.No A-12018/06/2012-Ad.III.B  
Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Excise & Customs

5<sup>th</sup> Floor, Hudco Vishala Building,  
Bhikaji Cama Place, R.K. Puram,  
New Delhi, the 4<sup>th</sup> September, 2014

To

All Cadre Controlling Authorities under CBEC.

Sir/ Madam,

I am directed to invite a reference to the discussions held in the meeting with all Cadre Controlling Authorities taken by Chairperson, CBEC on 27<sup>th</sup> August, 2014 and to say that in the Recruitment Rules of the post of Lower Division Clerk notified on 8<sup>th</sup> June 2013, the educational qualifications for promotion from the grades of Multi Tasking Staff, Sepoy and Havaldar have been left out inadvertently. The amendment to these Recruitment Rules is under process. In the meanwhile, promotion to the posts of Lower Division Clerk may not be made till the amendments are notified.

Yours faithfully,

*Bharati Sridhar*

(Bharati Sridhar)

Deputy Secretary to the Government of India

Tel. 011 26162693